

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5120
ANSWERED ON:10.12.2010
SOLAR ENERGY
Patel Shri Lalubhai

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has received any proposals from various States including Daman and Diu to provide solar energy under Remote Village Electrification Programme during the last three years;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government thereon?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): Under the Remote Village Electrification (RVE) Programme, proposals are received from the State implementing agencies for financial support for creation of facilities for lighting/basic electricity through renewable energy sources including solar energy in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension is not found feasible by the State Governments and hence are not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojna. Such proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions. The State-wise details of such proposals received and sanctioned during the last three years are given in enclosed Table. No proposal have been received from Daman & Diu under RVE Programme during the last three years.

Table

Table Referred to in Reply to Parts (a),(b)&(c) of Lok Sabha Unstarred Question No. 5120 due for Answer on 10-12-2010

State-wise Details of Proposals Received and Sanctioned for Financial Support under Remote Village Electrification Programme during the last three years

S.No. State No. of villages & Hamlets
covered in proposals

1. Andhra Pradesh	13
2. Assam	1656
3. Chattisgarh	314
4. Haryana	92
5. Jammu & Kashmir	272
6. Jharkhand	44
7 Karnataka	59
8. Kerala	49
9. Madhya Pradesh	201
10. Maharashtra	82
11. Manipur	49
12. Meghalaya	66
13. Orissa	462
14. Tamilnadu	32
15. Tripura	456
16. Uttarakhand	85
17. Uttar Pradesh	105
18. West Bengal	22